1	2	3
12.	Begusarai Kshetriya Gramin Bank	Bihar
13.	Hazaribagh Kshetriya Gramin Bank	Bihar
14.	Giridih kshetriya Gramin Bank	Bihar
15.	Junagadh Amrali Gramin Bank	Gujarat
16.	Panchamahal Vadodara Gramin Bank	Gujarat
17.	Jamnagar Rajkot Gramin Bank	Gujarat
18.	Sabarkantha Gandhinagar Gramin Bank	Gujarat
19.	Kutch Gramin Bank	Gujarat
20.	Surendranagar Bhavnagar Gramin Bank	Gujarat
21.	Hissar-Sirsa Kshetriya Gramin Bank	Haryana
22.	Ambala Kurukshetra Gramin Bank	Haryana
23.	Parvatiya Gramin Bank	Himachal Pradesh
24.	Cauvery Gramin Bank	Karnataka
25.	Sahyadri Gramin Bank	Karnataka
26.	Chickmagalur Kodagu Gramin Bank	Karnataka
2 7.	Varada Gramin Bank	Karnataka
28.	Kalpatharu Gramin Bank	Ƙarnataka
	Chittradurga Gramin Bank	Karnataka
	Kolar Gramin Bank	Karnataka
31.	Ratlam Mandsaur Kshetriya Gramin Bank	Madhya Pradesh
32.	Nimar Kshetriya Gramin Bank	Madhya Pradesh
33.	Indore Ujjain Kshetriya Gramin Bank	Madhya Pradesh
34.	Gwalior Datia Kshetriya Gramin Bank	Madhya Pradesh
	Buldana Gramin Bank	Maharashtra
36 .	Yavatmal Gramin Bank	Maharashtra
	Dhenkanal Gramin Bank	Orissa
	Rushikulya Gramin Bank	Orissa
39.	Kalahandi Anchalik Grameena Bank	Orissa
40.	Shivalik Kshetriya Gramin Bank	Punjab
41.	Kapurthala Ferozpur Kshetriya Gramin Bank	Punjab

1	2	3
42.	Gurudaspur Amritsar Kshetriya Gramin Bank	Punjab
43.	Bundi-Chittorgarh Kshetriya Gramin Bank	Rajasthan
44.	Adhiyaman Gramin Bank	Tamil Nadu
45 .	Nainital Almora Kshetriya Gramin Bank	Uttar Pradesh
46.	Sravasti Gramin Bank	Uttar Pradesh
47.	Vidur Gramin Bank	Uttar Pradesh
48.	Raebareli Kshetriya Gramin Bank	Uttar Pradesh
49.	Hindon Gramin Bank	Uttar Pradesh
50.	Devi Patan Kshetriya Gramin Bank	Uttar Pradesh
51.	Chatrasal Gramin bank	Uttar Pradesh
52 .	Sagar Gramin Bank	West Bengal
53 .	Nadia Gramin Bank	West Bengal

Setting up of Industry in Bihar/Maharashtra

1192. SHRI DATTA MEGHE: SHRI KACHARU BHAU RAUT:

Will the Minister of INDUSTRY be pleased to state:

- (a) the number of industries set up in Bihar and Maharashtra during the last two years with the assistance of indigenous/foreign companies; and
- (b) if so, details thereof such as names and the investment made by indigenous/foreign companies?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b). A total number of 3 and 48 Industrial Licenses were issued under the provisions of Industries (Development & Regulation) Act, 1951 for setting up various industries in Bihar and Maharashtra during the period 1994 and 1995, respectively. Apart from these, during the above period, a total number of 7 and 223 Industrial Entrepreneur Memoranda (IEMs) have been filed in Bihar & Maharashtra respectively. The approvals for setting up industries under the Industries (Development & Regulation) Act, 1951 do not always indicate the financing pattern and as such the details of the projects to the established with Government, non-Government and foreign participation are not centrally maintained.

Payment of Cane Prices To Farmers

- 1193. SHRI RAJIV PRATAP RUDY: Will the Minister of TEXTILES be pleased to state :
- (a) whether the payment of cane supplied by growers in the Cawnpore Sugar Works Limited,